## **Declaration of Assets and Liabilities**

I, DR. MAHENDRA PRASAD son / daughter / wife of LATE JAGARNATH PRASAD aged 57 years belonging BIHAR ANIMAL HUSBANDRY Service and presently working as P.S. TO WHIP (SACHETAK) RULING PARTY, BIHAR BIDHAN SABHA, PATNA give herein below the details of the assets (immovable, bank balance, etc.) of myself, my spouse and dependents.

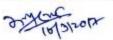
## A. Details of movable assets.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	Self (Approx)	Spouse Name (s) Smt. Sudha Kumari (wile) (Approx)	Dependent-1 Name Jyoti Priya (Approx)	Dependent-2 Name Shewta Priya (Approx)	Depender -3 etc Name
(i)	Cash	Rs. 40,000/-	Rs. 25,000/-	Rs. 5000/4	Rs. 5000/-	Nil
(n)	Deposits in Banks, Financial Institutions and Non-Banking Financial	State Bank of India Patna Rs. 1,50,000/- PPF Rs. 6,70,000/- F.D. Rs. 300000/-	State Bank of india Rs. 37,000/- F.D. Rs. 12,00,000/-	PNB Paina Rs. 15,000/-	Nii	Nii
(iii)	Bonds, Debentures and shares in companies	Nil	Nil	Nii	Nil	N
(IV)	Other Financial institutions, NSS. Postal savings, LIC Policies, etc.  LIC Policy Rs. 5,00,000/- Premium rs. 35,000/- P.O. (F.D.) Rs. 1,00,000/-		LIC Policy Rs. 1,10,000/- Premium Rs. 7000/- P.O. (R.D.) Rs. 1,70,000/- P.O (F.D) Rs. 3,00,000/-	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Mod-2004		Nil -	NB	Nil
(vi)	Jewellery (give details of weight and value)	30 gm gold Rs. 90,000/-	250 gm gold Rs. 7,50,000/- 1250 gm silver Rs. 50,000/-	40 gm gold Rs. 1,20,000/- 200 gm silver Rs. 8000/-	10 gm gold Rs. 30,000/- 200 gm silver Rs. 8000/-	Ns.
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nii	Nil	74.7

Note:-Value of Bonds/ Shares/ Debentures as per the latest market value in stock exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.



## A stails of Immovable assets.

( Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependent-1 Name	Dependent- 2 Name	-3 etc. Name
(1)	Agricultural Land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nii	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural land -Location (s) - Survey number (s) -Extent (Total Measurement) -Current market value	Nil	Nii	Nil	Nii	Nil
(iii)	Buildings (Commercial and residential) Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Nil	Nil	Nil Nil		Nil
(iv)	Houses/Apartments, etc. Locations (s) -Survey/door number(s) -Extent (total measurement) -Current market value	Jakkanpur, Patna P.SJakkanpur DistPatna Area-2.5 Kattha Rs. 95 Lac.	Nil	Nii	Nil	Nii
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nii

(2) I have herein below the details of my liabilities/ overdues to public financial institutions and government dues - [ Note:- Please give separate details for each item)

Sr.No.	Description	Name & address of bank financial Institutions (s) Department (s)	Amount outstanding	
(a)	(i) Loans from Banks	Central Bank of India, Patna Rs. 8 Lac	Rs. 7,50,000/-	
	(ii) Loans from financial institutions	Nil	Ne Ne	
	(iii) Government dues: (a) dues to departments dealing with government accommodation	Nil	No.	
	(b) Dues to departments dealing with supply of water	Nil	Nö	
	(c) Dues to departments dealing with supply of electricity	Nil	Nii	
	(d) Dues to departments dealing with telephones	Nil	Nil	

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	(e) Dues to departments dealing with government transport (including aircrafts and helicopters)	Nii	Nil
	(f) Others dues, if any	Nil	, Nil
(b)	(i) Income Tax including surcharge [also indicate the assessement year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Assessment year (2016-17) PAN-AGTPP1374K	107,820/-
	(ii) Wealth Tax [Also indicate the assessement year upto which Wealth Tax Return filed.	Nil	Nil
٢	(iii) Sales Tax Only in case of proprietary business]	Nil	Nii
	(iv) property Tax	Nil	Nii

C. Personal Det	ail:-			i i		
GPF/CPF/PRAN NO:-	BHR/BVS-5	BHR/BVS-860				
Gender:-	M.	(M/F)			14	100
Date of Birth:-	9 0	7	5	9		
Class/Group -	A	(A/B/C)				
Cadre:-	BIHAR ANIM	AL HUSI	BANDRY	SERV	ICE	

(Full Name e.g. B.A.S.-Bihar Administrative Service B.S.S.-Bihar Secretariat Service etc.)

Home District-PATNA

I hereby declare that the above details are true to the best of my knowledge and behalf.

Signature.

Name of Employee-Designation

P.S. to WHIP (SACHETAK) RULING PARTY BIHAR VIDHAN SABHA, PATNA

ANIMAL HUSBANDRY, BIHAR, PATNA Department :-

Place:- PATNA Date- 10.03.2017

Note: Please sign each page of the declaration